

To

1. Ms. Samirah Khan, Addl. Civil Judge (Jr. Div.)-cum- J.M., Bokaro.
2. Mr. Prashant Gupta, J.M.-cum-Judge I/c, Bokaro.
3. Ms. Sweta Soni, Civil Judge (Jr. Div.)-cum-J.M, Bermo at Tenughat (Bokaro).
4. Ms. Rupam Smriti Topno, Addl. Civil Judge (Jr. Div.)-cum-J.M, Bermo at Tenughat (Bokaro).
5. Mr. Rishi Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M-cum-Special Court, elected M.P./M.L.A., Chaibasa.
6. Mr. Amikar Parwar, Railway Judicial Magistrate, Porahat (Chaibasa).
7. Mr. Adnan Aqueeb, S.D.J.M.-cum-Civil Judge (Jr. Div.) Chatra.
8. Mr. Amit Gupta, S.D.J.M-cum-Judge I/c, Daltonganj.
9. Mr. Manoj Kumar, Railway Judicial Magistrate, Daltonganj.
10. Mr. Prateek Raj, Additional Civil Judge (Jr. Div.)-cum-J.M, Daltonganj.
11. Mr. Chandan Kumar Goswami, Additional Civil Judge (Jr. Div.)-cum-J.M, Daltonganj.
12. Ms. Apekchha, Additional Civil Judge (Jr. Div.)-cum-J.M, Daltonganj.
13. Ms. Sandhya Prasad, J.M., Deoghar
14. Ms. Manya Tandon, J.M, Deoghar.
15. Mr. Julian Anand Toppo, Railway Judicial Magistrate, Madhupur (Deoghar).
16. Ms. Monika Prasad, J.M., Madhupur (Deoghar).
17. Mr. Manoj Kumar Indwar, J.M.-cum-P.M. (J.J. Board), Dhanbad.
18. Mr. Nirbhay Prakash, Civil Judge, (Jr Div.)-cum-J.M., Dhanbad.
19. Mr. Vishal Majhee, Civil Judge (Jr. Div.), Dhanbad.
20. Mr. Ankit Kumar Singh, Railway Judicial Magistrate, Dhanbad.
21. Mr. Mahendra Pandit, Addl. Civil Judge (Jr Div.)-cum-J.M., Dhanbad.
22. Ms. Pooja Pandey, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
23. Mr. Vivek Raj, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
24. Mr. Subhash Bara, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
25. Ms. Ayesha Singh Sardar, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
26. Mr. Suresh Oraon, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
27. Mr. Sidhant Tigga, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
28. Ms. Jenish Minz, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
29. Mr. Jitendra Ram, S.D.J.M.-cum-Special Court, elected M.P./M.L.A., Dumka
30. Mr. Shailendra Kumar Napit, J.M, Dumka.
31. Mr. Zaved Khan, Addl. Civil Judge (Jr. Div.)-cum-J.M., Garhwa.
32. Mr. Harshit Tiwari, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Judge I/c, Garhwa.
33. Mr. Abhinaw Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Garhwa.
34. Mr. Vijay Kumar Das, Addl. Civil Judge (Jr. Div.)-cum-J.M., Garhwa.
35. Mr. Amit Khanna, S.D.J.M.-cum-Judge I/c, Nagar Untari (Garhwa).
36. Ms. Shruti Soren, S.D.J.M, Giridih.
37. Mr. Ashish Agarwal, J.M.-cum-Judge I/c, Giridih.
38. Mr. Ishraque Zeya Khan, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
39. Mr. Abhinandan Pandey, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
40. Mr. Hemant Kumar Singh, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
41. Ms. Payal Jha, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
42. Ms. Saquia Kausar, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
43. Ms. Shalika Anna Herenz, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
44. Ms. Priya Kumari, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
45. Mr. Walter Bhengra, J.M.-cum-Judge I/c, Godda
46. Mr. Divyam Choudhary, J.M., Godda.
47. Ms. Nirmala Barla, S.D.J.M.-cum- Civil Judge (Jr. Div.), Gumla.
48. Ms. Jaya Smita Kujur, Additional Civil Judge (Jr. Div.)-cum-J.M., Gumla.
49. Ms. Sumeeta Shweta Minz, J.M.-cum-P.M. (J.J.Board), Hazaribagh.
50. Ms. Mariam Hemrom, Additional Civil Judge (Jr. Div.)-cum-J.M.-cum-Special Court, elected M.P./M.L.A., Hazaribagh
51. Ms. Reema Kumari, JM-cum-Civil Judge (Jr. Div.), Hazaribagh
52. Mr. Mohit, J.M.-cum-Judge I/c, Hazaribagh.

53. Ms. Shristi Kumari, Additional Civil Judge (Jr. Div.)-cum-J.M, Hazaribagh.
54. Ms. Sumi Bina Horo, Additional Civil Judge (Jr. Div.)-cum-J.M, Hazaribagh.
55. Ms. Purnima Tirkey, Additional Civil Judge (Jr. Div.)-cum-J.M, Hazaribagh.
56. Mr. Narendra Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur
57. Ms. Kanchan Kumari, J.M.-cum-P.M. (J.J.B.), Jamshedpur.
58. Ms. Anjilina Neelam Marki, JM-cum-Civil Judge (Jr. Div.), Jamshedpur
59. Mr. Utkarsh Jain, J.M-cum-Judge I/c, Jamshedpur.
60. Mr. Aditya, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
61. Mr. Alok Ojha, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
62. Ms. Monica Srivastava, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
63. Mr. Vikash Kumar Bhagat, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
64. Mr. Richesh Kumar, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
65. Mr. Arvind Kumar, J.M.-cum-Judge I/c, Jamtara.
66. Mr. Tushar Anand, J.M.-cum-Judge I/c-cum-P.M., J.J. Board-cum-Addl. Civil Judge (Jr. Div.), Khunti.
67. Mr. Prashant Kumar Verma, J.M.-cum-Judge I/c, Koderma.
68. Mr. Md. Danish Nawaz, Civil Judge (Jr.Div.), Koderma.
69. Mr. Rahul Kumar, J.M.-cum-Judge I/c-cum-Civil Judge (Jr.Div.), Latehar.
70. Mr. Raj Kalyan, J.M-cum-Judge I/c-cum-Civil Judge (Jr. Div.), Lohardaga.
71. Mr. Kamal Prakash, J.M.-cum-Judge I/c, Pakur
72. Ms. Smriti Tripathi, Additional Civil Judge (Jr. Div.)-cum-J.M, Ramgarh.
73. Mr. Khalid Rasheed Ali Ahmad, Judge I/c-cum-J.M., Ramgarh.
74. Mr. Praveen Oraon, S.D.J.M., Ranchi.
75. Ms. Anamika Kisku, Addl. Civil Judge (Jr. Div)-cum-J.M.-cum-Special Court, elected M.P./M.L.A., Ranchi
76. Ms. Kaveri Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
77. Ms. Dhriti Dhairya, Additional Civil Judge (Jr. Div.)-cum-J.M, Ranchi.
78. Mr. Akshay Sharma, Railway Judicial Magistrate, Ranchi.
79. Mr. Shivraj Mishra, Additional Civil Judge (Jr. Div.)-cum-J.M, Ranchi.
80. Ms. Srishti Ghai, Additional Civil Judge (Jr. Div.)-cum-J.M, Ranchi.
81. Ms. Shradha Bhushan, Additional Civil Judge (Jr. Div.)-cum-J.M, Ranchi.
82. Mr. Amit Kumar Gupta, Railway Judicial Magistrate, Sahebganj.
83. Mr. Hussamuddin Waris, S.D.J.M., Rajmahal (Sahebganj).
84. Mr. Mahboob Alam, J.M., Rajmahal, Sahebganj.
85. Mr. Manjeet Kumar Sahu, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J.Board)-cum-Judge I/c, Simdega.

Subject:- Nomination of **Civil Judge (Jr. Div.)** for attending **Refresher Training Programme on Criminal Laws for Civil Judge (Jr. Div.) (R-2)**, half of the cadre {those officers who have not attended the earlier training programme (R-1)} scheduled to be held on **29<sup>th</sup> – 30<sup>th</sup> April, 2023** at Judicial Academy Jharkhand, Ranchi.

Sir/Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid Training Programme scheduled to be held on **29<sup>th</sup> – 30<sup>th</sup> April, 2023** at Judicial Academy Jharkhand, Ranchi.

The arrangement for the stay of the nominated officers will be made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi **from the evening of 28<sup>th</sup> April, 2023 till the evening of 30<sup>th</sup> April, 2023**. All the nominated officers have to **report at Academy for Training Programme on or before 09:30 A.M. on 29<sup>th</sup> April, 2023 in proper dress**.

You are, therefore, directed to attend the aforesaid Training Programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training programme.

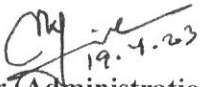
**Further, no prayer of exemption will be entertained in ordinary circumstances.**

Yours sincerely,  
Sd/-Nikesh Kumar Sinha  
Registrar (Administration)

Memo No. 1499 /Apptt.

Dated, Ranchi, the 19/4/23

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter under Memo No. 325/JAJ dated 02.04.2023/ all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

  
Registrar (Administration)